

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 4062
TO BE ANSWERED ON 17th JULY, 2019

NEW EXPORT INCENTIVE SCHEME

4062. SHRI V.K.SREEKANDAN

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether it is true that the Government is considering a new World Trade Organisation-compliant export incentive scheme of goods shipments to replace the existing Merchandise Exports from India Scheme;
- (b) if so, the details thereof;
- (c) whether it is also true that the exporters were not very happy with the Merchandise Exports from India Scheme (MEIS); and
- (d) if so, the reasons therefor?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री हरदीप सिंह पुरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI HARDEEP SINGH PURI)

- (a) & (b): Sir, the Government has been implementing various export promotion schemes such as Advance Authorization Scheme, Export Promotion Capital Goods Scheme, Merchandise Exports from India Scheme (MEIS) and Services Exports from India Scheme (SEIS), and undertakes regular review/reform of these schemes keeping in view the changing domestic and international situation. This exercise includes suitable assessment of related analytical issues such as WTO compliance, as and when required.
- (c) & (d): No such feedback has been received from the exporters.
